

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/486(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd July, 2021, 10:30 A.M

Name of the Company	PUNJAB NATIONAL BANK Vs. JUPITAR SOLAR POWER LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Ramesh Chandra Prusti, Advocate - For the Financial Creditor
Ms. Sukriti Dutta, Advocate

Ms. Shruti Singhania, PCS - For the Corporate Debtor

ORDER

The Ld. Counsel /Authorised representative for the Parties present

The Ld. Counsel for the Financial Creditor submits that the matter has been settled out of Court. Recording the submissions, the CP(IB)/486(KB)2020, is dismissed as withdrawn.

The file be consigned to records.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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